

RAJYA SABHA SECRETARIAT

APPLICATION FORM FOR CENTRAL HALL PASS

Date: _____

To,
The Secretary-General,
Rajya Sabha,

Sir,
Please issue a pass(es) for today the _____ in favour of the following person(s), as per details mentioned in the format overleaf.

2. I certify that the particulars given in the columns above are correct, the said named person(s) is/are my relation(s) /known to me personally. I take full responsibility for his/her/their conduct while in the precincts of Parliament House/Central Hall.

3. Whether pass is to be handed over to the Member or to any person authorized by him/her: YES/NO.

4. If so the name of the person so authorized along with his/her ID Proof. _____

Yours sincerely,

Signature: _____

Name of Member : _____

Division No. _____

IC No. : _____

Tel.No./Mobile No. _____

Instructions:-

- (i) Central Hall passes are issued to the following categories of persons only:-
 - (a) Sitting MLAs/MLCs, (b) Chief Ministers/State Ministers; (c) Former Ministers in the State;
 - (d) Spouse, Son(s)/Daughters(s) of sitting MPs.
- (ii) Members are requested to co-operate and not to apply for Central Hall passes for persons who do not fall in any of the above mentioned categories.
- (iii) The form should be submitted to Notice Office during working hours on the day on which pass is required.

RECOMMENDATION OF NOTICE OFFICE

- 1. Date of visit :
- 2. No. of persons :

**(UNDER SECRETARY)
NOTICE OFFICE**

DETAILS OF VISITOR(S) FOR WHOM CENTRAL HALL PASS(ES) IS/ARE REQUIRED

<u>Sl. No.</u>	<u>Full Name of Visitor(s) (in BLOCK LETTERS)</u>	<u>Full Name of Father/Husband (in BLOCK LETTERS)</u>	<u>Age</u>	<u>Occupation</u>	<u>Permanent Address(es) of the Visitor(s)</u>	<u>Delhi Address(es) of the Visitor(s)</u>	<u>Identity Card No. issued by the State Assembly Secretariat with photocopy thereof (for MLAs/MLCs only)</u>
1.							
2.							
3.							
4.							
5.							

Signature: _____
Name of the Member: _____
Division No.: _____
IC No.: _____